made in the conversion of the Gwalior-Shivpuri railway line into board gauge and to extend it up to Guna?]

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : अगस्त, 1975 से पहले विद्यमान ग्वालियर और शिवपुरी के बीच छोटी लाइन को भारी सड़क प्रतियोगिता के कारण बंद कर देना पड़ा। यह रेल लाइन उखाड़ दी गई थी। ग्वालियर को गुना के साथ जोड़ने के लिए नयी बड़ी लाइन के निर्माण के प्रश्न पर उस समय विचार किया जायेगा जब संसाधनों की उपलब्धता में पर्याप्त सुधार हो जाये और रेलवे देश के पिछड़े क्षेत्रों में नयी परियोजनाएं शुरु करने की स्थिति में आ जाये।

t[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): The narrow gauge line between Gwalior and Shivpuri which existed prior to August, 1975 had to be closed down and dismantled because of severe road competition. The question of constructing a new broad gauge line linking Gwalior" with Guna will be considered when there is substantial improvement in the availability of resources and railways are in a position to take up new projects in backward areas of the country.]

संसद् और राज्य विधान मंडलों के चुनावों में आनुपातिक प्रतिनिधित्व

4. **श्रीमती रत्न कुमारी** : क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या संसद् और राज्य विधान-मंडलों के चुनावों में आनुपातिक प्रतिनिधित्व की प्रणाली आरम्भ करने का कोई प्रस्ताव सरकार के विचाराधीन है; और

(ख) यदि हां, तो उसका ब्यौरा क्या है?

[Proportional representation in the elections to State legislatures and Parliament

4. SHRIMATI RATAN KUMARI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to introduce the system of proportional representation In the elections to Parliament and the State legislatures; and

(b) if so, what are the details thereof?]

विधि, न्याय और कम्पनी कार्य मंत्रालय में राज्य मंत्री (श्री नरसिंह) : (क) और (ख) इस प्रश्न पर कि क्या संसद् और राज्य विधान-मडलों के निर्वाचनों में आनुपातिक प्रतिनिधित्व को या इसके किसी भिन्न रूप को अपनाया जाए निर्वाचन सुधारों संबंधी अन्य प्रस्तावों के साथ विचार किया जा रहा है इस सम्बन्ध में सरकार किसी विनिर्दिष्ट प्रस्ताव पर विचार नहीं कर रही है।

f[THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NAR SINGH): (a) and (b) The question whetRer proportional representation or any" of its variant may be adopted in the elections to Parliament and SfaTi" Legislatures is under examination along with other proposals for electoral reforms. There is no specific proposal in this regard under Government's consideration.]

Agreement with the Delta Exploration Inc.

5. SHRI SHYAM LAL YADAV:
SHRI RAMANAND YADAV:

Will the Minister of PETROLEUM,. CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Oil India Ltd. have entered into an agree-

†[ ] English translation.